

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1472/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


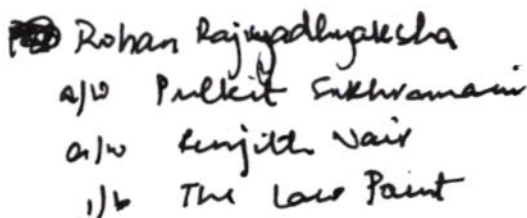

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Farouk Sodagar Darvesh & Company Pvt. Ltd.
V/s.
Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

7	Devanshi Sethi i/b Aunt hegal	Advocate for Financial Creditor	
	 Rohan Rajwade a/o Pankaj Sukhwani a/o Kishore Vair i/b The Law Point	For Corporate Debtor	

ORDER

CP No.1472/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)